

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 15336/2023

(Arising out of impugned final judgment and order dated 25-05-2023 in A482 No. 21174/2018 passed by the High Court of Judicature at Allahabad)

PRAMOD KUMAR

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(IA No. 231270/2023 - EXEMPTION FROM FILING O.T.)

Date : 06-08-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s)

Ms. Munisha Anand, Adv.
Ms. Shashi Kiran, AOR
Dr. Sathish Chandra, Adv.
Ms. Sangeeta Bhalla, Adv.
Ms. Anju Sen, Adv.
Mr. Rohit Pandey, Adv.
Mr. Adhyayan Gupta, Adv.
Mr. Amit Kumar Mishra, Adv.
Ms. Astha Shrivastav, Adv.

For Respondent(s)

Mr. Sharan Dev Singh Thakur, A.A.G.
Ms. Ruchira Goel, AOR
Mr. Siddharth Thakur, Adv.
Mr. Sharanya Sinha, Adv.
Mr. Mustafa Sajad, Adv.
Ms. Aarushi Singh, Adv.
Ms. Harshita Nigam, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List this mater after two weeks.

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)
COURT MASTER (NSH)

